(d) if so, by when?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (INDEPENDENT CHARGE) (SHRI TARUN GOGOI): (a) and (b) The Government is following a policy of partial control with dual pricing in respect of sugar and there is no proposal to revise this policy at present.

(c) and (d) The licensing policy guidelines for sugar industry are presently being reviewed by the Government These new applications would be considered as per the policy formulated after the aforesaid review.

Conversion of MG Line into BG line between Miraj to Bangalore

1817. SHRI PRABHAKAR B. KORE: Will the Minister of RAILWAYS be pleased to state:

- (a) by when the meter gauge line to broad gauge line would be changed in between Miraj to Bangalore;
 - (to) by what time it would be completed;
- (c) whether Government have sanctioned funds for this purpose; and
- (d) whather any meter gauge line to broad gauge line would be changed in Karnataka in the near future; if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) There is no proposal for taking up the work at present.

- (b) and (c) Do not arise.
- (d) Work for conversion of Bangalore-Mysore MG line into BG has already been taken up and is targeted for completion in 1992-93.

Misuse of Telephones by Officers of E.P.F. Organisation

1818. SHR1 AJIT P. K. JOGI: Will the Minister of LABOUR be pleased to state:

- (a) whether it is a fact that the top officers viz. Central Provident Fund Commissioner and Additional Central Provident Fnnd Commissioner have been misusing the residential telephones extensively;
- (b) whether it is also a fact that tho Auditors, while auditing the accounts of the E.P.F. Organisation (Central Office) have pointed out glaring example of misuse of telephones in the Audit Report of the year 1990; and
- (c) if so, whether the objections made by them have been rectified and if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) No, Sir.

- (b) The Audit Party had in their Inspection Report of the Central Office made certain observations regarding alleged misuse of telephone by the officers of the EPF Organisation. The observations were, however, dropped, after the position was explained to them.
 - (c) Does not arise.

Development of Satellite towns in the country

- 1819. SHRI MENTAY PADMANA-BHAM: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) whether recent studies have shown that the pace of urbanisation has declined in major metropolitan cities;
- (b) the steps being taken to encourage) development of satellite towns near State Capital;
- (c) whether any financial aid would be given to States for development of satellite towns to slow down urbanisation;